

**F. No 06/CESTAT/Statement/2011-CR
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066**

Dated: 12/03/2019

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/03/2019 is circulated for information.


(Mohinder Singh)
Deputy Registrar (J)

Copy to:-

- 1.SPS to **Hon'ble President, CESTAT** for information please.
- 2.All **Hon'ble Members, CESTAT** including Regional Benches for information please.
- 3.S.P.S. to **Chief Commissioner(AR), CESTAT, New Delhi.**
- 4.Member (Review), **CBEC, North Block, New Delhi.**
- 5.The **Under Secretary,(AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.**
- 6.PS to **Registrar/DRs/All A.Rs** including Regional Benches.
- 7.Computer Section for uploading on website

MONTHLY STATEMENT FOR THE MONTH OF FEBRUARY, 2019 AS ON 01/03/2019

	OPENING BALANCE							FRESH INSTITUTION							APPEAL RESTORED							RECEIVED FROM OTHER BENCHES						
	EXCISE	CUSTO	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	
DELHI	1196	618	3133	0	24	4971	3	41	65	73	0	2	181	1	33	4	5	0	0	42	0	0	0	1	0	1	0	
MUMBAI	5060	4391	4475	0	0	13926	0	54	61	210	0	0	325	0	4	1	0	0	0	5	0	0	0	0	0	0	0	
KOLKATA	4114	2211	3815	0	0	10140	959	105	71	80	0	0	256	51	0	0	0	0	0	0	0	0	0	0	0	0	0	
CHENNAI	3001	2556	5318	2	0	10877	0	32	68	54	0	0	154	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
BANGALORE	2641	1497	5720	0	0	9858	15	39	17	64	0	0	120	1	0	0	0	0	0	0	0	0	0	0	0	0	0	
AHMEDABAD	5655	2370	3888	0	0	11913	23	120	17	58	0	0	195	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
ALLAHABAD	1021	261	1276	0	0	2558	2	10	10	17	0	0	37	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
CHANDIGARH	2808	530	2495	0	0	5833	0	30	13	33	0	0	76	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
HYDERABAD	1532	649	3164	0	0	5345	2	26	12	28	0	0	66	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
TOTAL	27028	15083	33284	2	24	75421	1004	457	334	617	0	2	1410	53	37	5	5	0	0	47	0	3	1	1	0	5	0	


1 Sanctioned strength of the Members is 33 and working strength is 25 as on 01.03.2019

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of February, 2019 for 45 of days as under.

Note :	1 Hon'ble Justice Shri Dilip Gupta, President	NIL	15 Sh. M.M. Damodhar, Member(Technical)	NIL
	2 Mrs. Archana Wadhwa, Member (Judicial)	NIL	16 Sh. Anil G. Shakkwar, Member(Technical)	NIL
	3 Sh. M.V. Ravindran, Member (Judicial)	5	17 Sh. P. Venkata Subba Rao Member (Tech.)	1
	4 Sh. Ashok Jindal, Member(Judicial))	2	18 Sh. P. Dinesha Member(Judicial)	NIL
	5 Dr. D. M. Mishra, Member (Judicial)	NIL	19 Sh. C.L. Mahar Member(Technical)	18
	6 Sh. Anil Choudhary, Member(Judicial)	NIL	20 Sh. Ajay Sharma Member(Judicial)	NIL
	7 Sh. S. K. Mohanty, Member (Judicial)	NIL	21 Sh. Bijay Kumar Member(Technical)	5
	8 Sh. Ramesh Nair, Member (Judicial)	NIL	22 Ms. Rachna Gupta Member(Judicial)	5
	9 Ms. Sulekha Beevi C.S., Member(Judicial)	1	23 Mr.Sanjiv Srivastava Member (Technical)	5
	10 Shri S.S. Garg, Member (Judicial)	NIL	24 Dr. Suvendu Kumar Pati, Member(Judicial)	NIL
	11 Sh. P. K. Choudhary, Member (Judicial)	2	25 Mr. P. Anjani Kumar, Member(Technical)	NIL
	12 Sh. Raju, Member(Technical)	NIL		
	13 Sh. C.J. Mathews, Member(Technical)	1		
	14 Sh. V. Padmanabhan, Member(Technical)	NIL		

TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE								
EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	
0	0	0	0	0	0	0	89	3	20	0	0	112	0	1181	684	3192	0	26	5083	4
0	0	0	0	0	0	0	80	79	64	0	0	223	0	5038	4374	4621	0	0	14033	0
0	0	0	0	0	0	0	22	5	9	0	0	36	2	4197	2277	3886	0	0	10360	1008
0	0	0	0	0	0	0	32	17	113	0	0	162	0	3001	2607	5259	2	0	10869	0
0	0	0	0	0	0	0	52	16	34	0	0	102	1	2628	1498	5750	0	0	9876	15
0	0	0	0	0	0	0	149	20	37	0	0	206	2	5626	2367	3909	0	0	11902	21
0	0	0	0	0	0	0	55	39	94	0	0	188	2	976	232	1199	0	0	2407	0
0	0	0	0	0	0	0	41	2	84	0	0	127	0	2797	541	2444	0	0	5782	0
0	0	0	0	0	0	0	72	21	61	0	0	154	2	1489	640	3131	0	0	5260	0
0	1	0	0	0	1	0	592	202	516	0	0	1310	9	26933	15220	33391	2	26	75572	1048
0	1	0	0	0	1	0														


 (Mohinder Singh)
 Deputy Registrar.

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of Feb ,2019				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	4971	224	112	5083
MUMBAI	13926	330	223	14033
KOLKATA	10140	256	36	10360
CHENNAI	10877	154	162	10869
BANGALORE	9858	120	102	9876
AHMEDABAD	11913	195	206	11902
ALLAHABAD	2558	37	188	2407
CHANDIGARH	5833	76	127	5782
HYDERABAD	5345	69	154	5260
TOTAL	75421	1461	1310	75572

**STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.03.2019.**

YEARS	DELHI	MUMBAI	KOLKATT	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
1991	0	0					0		
1999	0	0			0		0		
2000	0	0	0		0		0		
2001	0	0	0		0		0	0	0
2002	0	0	0		0	1	0	0	1
2003	0	0	0		1	0	0	0	7
2004	0	0	0		0	0	0	0	4
2005	3	3	0		1	3	0	11	0
2006	11	1	0		1	5	1	1	0
2007	3	11	1		4	9	4	21	4
2008	2	2	17		39	12	4	21	7
2009	9	187	271	4	366	147	36	53	74
2010	18	335	283	19	572	282	36	225	112
2011	14	562	658	132	624	708	51	307	223
2012	34	869	558	249	842	828	125	420	549
2013	87	1098	608	1228	871	1434	98	572	525
2014	195	1258	708	1544	1231	1507	142	712	534
2015	306	1323	647	1675	1090	1246	198	579	410
2016	542	2023	1113	1667	1342	1430	285	492	698
2017	635	2044	1042	1640	1215	1370	356	673	890
2018	2747	3711	3894	2336	1457	2538	998	1504	1105
2019	477	606	560	375	220	382	73	191	117
TOTAL	5083	14033	10360	10869	9876	11902	2407	5782	5260